## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 111 OF 2016**

**Dated: 1st May, 2018** 

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Maharashtra Veej Grahak Sanghatana ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ...Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Aanchal Arora for R-1

Ms. Rimali Batra

Ms. Ananya Sachdeva for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>16.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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